FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

JOGESHWARI BREWERIES PVT. LTD. OPERATING IN BEVERAGE INDUSTRY AT UMERGA IN MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Jogeshwari Breweries Private Limited U15500PN2009PTC133602
2.	Address of the registered office	Rs No. 286, Shinde Residency, Near Ruikar colony, Plot No-194 Kolhapur, Maharashtra 416005
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Umerga, Maharashtra
5.	Installed capacity of main products/ services	30 KLPD
6.	Quantity and value of main products/ services sold in the last financial year	NIL, plant has not been operational since 2014
7.	Number of employees/ workmen	NIL
8.	Further details including the last available financial statements (with schedules) of two years, and lists of creditors are available at URL:	Please contact cirp.jogeshwari@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details to be sought by email to cirp.jogeshwari@gmail.com
10.	Last date for receipt of expression of interest	09 May 2024
11.	Date of issue of provisional list of prospective resolution applicants	14 May 2024
12.	Last date for submission of objections to provisional list	19 May 2024
13.	Date of issue of final list of prospective resolution applicants	24 May 2024
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	25 May 2024
15.	Last date for submission of resolution plans	10 June 2024
16.	Process email ID to submit Expression of Interest	Cirp.jogeshwari@gmail.com

Jitendra Palande
Resolution Professional
IBBI/IPA-003/IPN00028/2017-2018/10188
Office No. 411, 4th Floor, Kakade Bizz Icon, Pune 411005
For Jogeshwari Breweries Private Limited
Date:24-04-2024; Place: Pune